



सत्यमेव जयते

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Separate paging is given to this part in order that it may be filed as a Separate Compilation.

PART I

CENTRAL SECTION

Government Notification and Appointments etc.

GUJARAT STATE LEGAL SERVICES AUTHORITY

Notification

High Court Complex, Sola, Ahmedabad-380 060

Dated : 28<sup>th</sup> September, 2010

No. CH-1645-2010-GSLSA.--In exercise of the powers conferred by section 29-A of the Legal Services Authorities Act, 1987 (39 of 1987) and clause 5 of the Gujarat State Legal Services Authority Regulations, 1998, the Gujarat State Legal Services Authority hereby constitutes the High Court Legal Services Committee in the State of Gujarat, in addition to the Chairman as under :-

(A) Ex-Officio Members :-

- (a) The Secretary, Legal Department, Sachivalaya, Gandhinagar.
- (b) The Additional D.G.P. (Law & Order), Gujarat State.
- (c) The President, High Court Bar Association.

(B) Nominated Members :-

- (a) Shri Umesh A. Trivedi, Senior Government Pleader, High Court of Gujarat. (Vacant)
- (b) Prof. Miss Soma Bhattacharya [ Law Teacher ]
- (c) Ilaben Pathak, Founder Secretary, "AWAZ". [ Woman Social Worker ]
- (d) Prof. Rishikesh Dave, [ An Academician ].
- (e) Shri P. R. Abichandani, Advocate
- (f) Ms. Monali H. Bhatt, Advocate [ Member of Gujarat Bar Council ].

(C) Invitee Members :-

- (a) The Registrar General High Court of Gujarat.
- (b) The Registrar (Admn.), High Court of Gujarat.

The terms of the office of the Nominated Members shall be for a period of 3 years from the date of issuance of the Government Notification.

By order of the Gujarat State Legal Services Authority,

B. N. KARIA,  
Member Secretary.